

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **26.04.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : State Bank of India
Vs
D Prem

MAIN PETITION NUMBER : CP(IB)/173(CHE)/2022

(IA/MA) APPLICATION NUMBERS

IA(IBC)/305(CHE)2024

ORDER

Present: Mr. Kaushik Narayanan, Ld. Counsel for the IRP.
Ms. Vaiduriya, Ld. Counsel for Financial Creditor/Petitioner.
Mr. Aasim Shehzad, Ld. Counsel for Respondent.

Ld. Counsel for Respondent submits that Respondent has not to file any reply /
counter and this Tribunal may proceed with the matter in accordance with law.

IRP report is already on record.

List the Petition for hearing on **21.06.2024**.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**